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Date: 07/12/2025

(2024) 11 KAR CK 0063

Karnataka High Court At Bengaluru

Case No: Criminal Appeal No. 1947 Of 2024

Manjunath APPELLANT

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State Of Karnataka & Ors. RESPONDENT

Date of Decision: Nov. 26, 2024

Hon'ble Judges: Shivashankar Amarannavar, J

Bench: Single Bench

Advocate: Ananda K.V, K. Nageshwarappa

Final Decision: Dismissed

Judgement

Shivashankar Amarannavar, J

- 1. Learned counsel for the appellant files a memo seeking withdrawal of this appeal with liberty to file petition.
- 2.Memo reads thus,

"That the Appellant above named most respectfully prays that this Hon'ble Court may be pleased to permit the Appellant to withdraw

the above case and liberty may granted to the Appellant to file Criminal Petition before this Hon'ble Court, in the interest of justice and

equity.â€

3. In view of the memo, the appeal is dismissed as withdrawn with liberty as prayed for.